NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 257/16

PETITION NUMBER

TP 210/17

NAME OF THE PETITIONER (S) :

PARRYS SUGAR INDUSTRIES LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. SPJI.D. JOHN Advocate for Polition. J.

Counsel for Petitioner Company is present. Counsel reported that has filed 2 sets of copies in the Registry. This is a case transferred from the Hon'ble High Court of Karnataka, notices are to go to OL, ROC and RD, Income-tax Department, NSE, BSE and SEBI.

Posted to 16.03.2017

MEMBER (J)

MEMBER (T)